### IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

State Vs. Ravi Avana
FIR No. RC2212020E0001
PS: CBI/EOU-IX/EO-111
u/s 120B/419/420 IPC & 66D
IT Act

19.08.2020

Pr. (on screen): Sh. Praneet Sharma, ld. Sr. PP for CBI along with IO Ms. Reena Chauhan

Sh. Himanshu Sharma, ld. Counsel for the applicant/accused Ravi Avana

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Reply on behalf of CBI has been received.

Part submissions heard from ld. Counsel for the applicant / accused Ravi Avana. He seeks some time to make his submissions in addition to what he has submitted today. Reply rendered through e-mail to ld. Counsel for the accused at his request.

Put up on 21.08.2020 at 11.00 AM for further arguments.

Spl. Judge PC Act (CBI)-03,

RADC, New Delhi/19.08.2020

## IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

Misc DJ/ASJ/17/2019 CBI Vs. Ram Swaroop Chandel

19.08.2020

Pr. (on screen):

Sh. Praneet Sharma, Sr. PP for CBI

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

No one on behalf of the applicant is present.

Let notice to the applicant/ld. Counsel for the applicant be issued for the next date.

Put up for consideration on 10.09.2020.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file.

Shahi (NARJA BHATIA)

Special Judge (PC Act) CBI-03,

RADC/New Delhi/19.08.2020

# IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT(CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

#### CBI Vs. Rakesh Kumar Jain CBI/327/2019

19.08.2020

Pr. (on screen):

Sh. Praneet Sharma, Id. Sr.PP for CBI

R.K. Jain (A-1) and Reema Jain @ Manju Jain (A-2) are present

Sh. Ajit Kumar Singh, Id. Counsel for A-1 and A-2

Sh. S.P.M. Tripati, ld. Counsel for A-3

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

An application has been received for exemption from personal appearance of A-3 Mukesh Kumar Jain from the end of ld. Counsel for A-3. Heard.

For the reasons mentioned in the application, A-3 is exempted from his personal appearance through VC for today only.

Let the matter be listed on 08.09.2020 for framing of charge.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file

(Nirja Bhatia)

Spl. Judge PC Act (CBI)-03,

RADC, New Delhi/19.08.2020

### IN THE COURT OF MS. NIRJA BHATIA, SPECIAL JUDGE, PC ACT (CBI)-03, ROUSE AVENUE DISTRICT COURT, NEW DELHI

#### CBI Vs. Sukhdev Singh Crl. Rev.No. 5/2020

19.08.2020

Pr. (on screen):

Ms. Mona Jonwal, ld. Spl. PP for CBI along with

IO/DSP Sh. Anshuman Saha

Sh. Mohit Mathur, Sh. Tarun Gaur, Sh. Nimish Chib, Sh. Jatin Rana and Sh. Harsh Gautam, Id. Counsels for the respondent

Matter has been taken up through Video Conferencing hosted by Sh.Ashok Kumar, Reader of the court in terms of orders of Hon'ble High Court bearing No. R-235/RG/DHC/2020 dated 16.05.2020 and 16/DHC/2020 dated 13.06.2020.

Part submissions heard from ld. Spl. PP for CBI. She seeks some time for making her remaining submissions.

At request, let the matter be listed on 29.09.2020 at 11.00 AM for further arguments.

A copy of this order be sent to the computer branch for uploading on the official website.

A copy of this order be scanned and placed on judicial file,

ol Judge PC Act (CRI) 0

RADC, New Delhi/19.08.2020